

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 680 OF 2008

Applicant/s Arjun Prasad Respdts. DOI & Ods.

Advocate for Applicant/s Sri Sudama Ram Advocate for Respondent/s Sri P.N. Rai

Notes of the Registry	Orders of the Tribunal	Sheet No.
	08.05.2012 Hon' Mr. D.C. Lakha, A.M. Hon' Mr. Sanjeev Kaushik, J.M. None for the applicant even in the revised call. It seems that the applicant has lost interest in prosecuting the matter. Hence the OA is dismissed in default for non-prosecution. Sri P.N. Rai, is present for the respondent.  A.M.  J.M.	
		Contd. On Sheet No. _____